

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.06.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 117/BB/2020	For admission	Sec 7 of I&B code 2016	Siemens Financial Services Pvt Ltd	Ashwini R Annepannavar	Veerayoga Medical Science & Research Centre Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

*Ashwini R Annepannavar*

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Ashwini R. Annepannavar, learned Counsel for the Petitioner through video conference. Reply is awaited.

Post the case on **21.07.2020**

*[Signature]*

**MEMBER (T)**

Amar

*[Signature]*

**MEMBER (J)**